

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 97/(MAH)/2010  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava  
V/s.  
M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Karl Shroff	Adv for Mr Shyam Kumar Shrivastava	
2.	Khan Fashana	Adv for Petitioner	

ORDER

TCP No.97/397-398/NCLT/MB/MAH/2010

For having the Respondent sought for adjournment and there being no  
objection from the Petitioner, at request of the Petitioner side, list this matter for  
hearing on 1.8.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)